- (b) if so, the details thereof; and
- (c) if not, whether Government has any such proposal in this regard at present?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c): No, Sir. There is no such proposal.

## Recruitment of women officers in ITBP

- †\*113. SHRI MAJEED MEMON: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government is contemplating recruitment of women officers in the Indo-Tibetan Border Police (ITBP);
  - (b) if so, the percentage of women officers to be recruited; and
  - (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) Recruitment in respect of Gazetted Officers is open in all cadres for both genders (Male and Female) in Indo-Tibetan Border Police Force.

## Funds collected under the Building and Other Construction Workers' Welfare Cess Act, 1996

- \*114. SHRIMATI RENUKA CHOWDHURY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the total amount collected and lying idle under the Building and Other Construction Workers' Welfare Cess Act, 1996;
- (b) the reasons for abnormal delay in working out the utilization and disbursement mechanism for the funds collected under the Act; and
- (c) the fresh steps taken by Government to ensure utilization of this fund for the welfare of construction workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) As per Section 18 of the Building and Other Construction Workers (RECS) Act, 1996, the State/UT Governments have constituted State Building and Other Construction Workers Welfare Board for welfare of construction workers. Under the Building and Other Construction

<sup>†</sup> Original notice of the question was received in Hindi.

Workers' Welfare Cess Act, 1996, a cess @ 1% of the cost of construction is collected by the State Governments and given to the their respective State Building and Other Construction Workers' Welfare Board for meeting the expenses on welfare of construction workers.

The responsibility of collecting cess and its utilization for welfare of construction workers lies with the respective State Governments/UT Administrations and State Building and Other Construction Workers' Welfare Boards. As per information received from the State Governments/UT Administrations, amount of cess collected and its utilisation is given in the Statement (See below).

(c) Under Section 60 of the Act, the Central Government has been issuing directions to the State Governments/UT Administrations from time to time for proper utilization of cess fund in term of the Section 22 of the Act. Also, Monitoring Committee has been constituted on 09.09.2015 under the Chairmanship of Secretary (L&E) which holds its meeting once in every three months to tackle the difficulties faced by State Governments/UT Administrations in the utilization of Cess Fund and to guide State Government the manner in which Cess Fund should be utilized. Four meetings of the Monitoring Committee have been held so far.

Statement State-wise position of Number of Workers Registered, Cess Collected and Amount Spent under the Building and Other Construction Workers Acts, 1996.

As on 31.03.2016 (Provisional)

Sl. No.	Name of the States/UTs.	No. of workers registered with the Board	Amount of cess collected (₹ in crore)	Amount spent (₹ in crore)
1	2	3	4	5
1.	Andhra Pradesh	1,584,819	1153.61	205.46
2.	Arunachal Pradesh	18,443	65.36	51.6
3.	Assam	78,841	468.58	9.28
4.	Bihar	748,027	695.03	71.46
5.	Chhattisgarh	1,045,308	581.84	355.19
6.	Goa	1,450	69.03	0
7.	Gujarat	262,366	1254.91	21.24

	Written Answers to	[RAJYA SABHA]		Starred Questions
1	2	3	4	5
8.	Haryana	506,735	1546.56	115.87
9.	Himachal Pradesh	92,268	288.44	25.4
10	. Jammu and Kashmir	288,904	455.73	154.83
11	. Jharkhand	458,579	251.01	98.5
12	. Karnataka	1,010,660	3388	205
13	. Kerala	1,569,101	1265.29	1195.88
14	. Madhya Pradesh	2,653,163	1575.62	552.04
15	. Maharashtra	461,760	3799.74	217.66
16	. Manipur	28,259	21	10.99
17	. Meghalaya	3,848	80.02	0.93
18	. Mizoram	21,711	34.1	20.8
19	. Nagaland	4,418	20.06	3.34
20	. Odisha	1,357,175	941.19	120.06
21	. Punjab	418,535	773.36	285.75
22	. Rajasthan	900,114	1217.76	242.11
23	. Sikkim	24,638	64.67	20.68
24	. Tamil Nadu	2,589,979	1411.49	506.78
25	. Telangana	835,501	231.02	39.31
26	. Tripura	65,581	115.32	8.72
27	. Uttar Pradesh	2,607,177	2220.06	346.81
28	. Uttarakhand	89,754	129.23	14.09
29	. West Bengal	2,803,000	1071.86	557.68
30	. Delhi	335,875	1536	174.71
31	. Andaman and Nicobar Islands	13,014	37.02	1.33
32	. Chandigarh	15,496	75.83	4.9
33	. Dadra and Nagar Haveli	472	3.08	0
34	. Daman and Diu	919	37.17	0.54

Written Answers to		[27 July, 201	6]	Starred Questions 71	
1	2	3	4	5	
35.	Lakshadweep	176	4.26	0	
36.	Puducherry	40,675	78.93	45.86	
·	Total	22,936,741	26962.18	5684.8	

## Amount allocated to border management department

- \*115. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that only ₹ 3777.40 crores has been allocated to Border Management Department against its projected demand of ₹ 5045.70 crores for the financial year 2016-17, if so, the reasons therefor;
- (b) whether there is any proposal to reconsider the allocation keeping in view the requirement of fencing, flood lighting and border roads, to ensure proper border management and to check external security threats; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Projections of budget are merely reflection of requirements based on pending projects and proposed new projects. However, allocations are made on the basis of competing demands of different Ministries and the concerned Ministry's ability to spend. Allocation made and expenditure incurred by the Department of Border Management over last five years is given below:

(₹ in crore)

100			49
Sl. No.	Financial Year	Budget Estimate	Expenditure
1.	2011-12	1353.69	1268.61
2.	2012-13	1399.12	1205.45
3.	2013-14	2567.78	1886.43
4.	2014-15	3682.85	1885.60
5.	2015-16	3824.92	2908.71

Under the Budget Estimates 2016-17 the budget allocated is ₹ 3777.40 crores.

(b) and (c) Additional requirement of funds, if any, are considered as per procedure in the Revised Estimates.